

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2822
TO BE ANSWERED ON 20.03.2017**

Private Tutions/Coaching Centres

2822. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that Private tuition centres/coaching centres are mushrooming illegally in the country and if so, the details thereof;
- (b) if so, whether the Government is planning to formulate policy for regulation of coaching centres across the country; and
- (c) if so, the details thereof and if not, the measures taken/proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (c): Many of the Private tuition / coaching centers are informal arrangements and do not come under the purview of this Ministry. Besides many of these operate at the school level which is under the direct purview of the State Governments. Accordingly, all State Governments are being addressed to take steps for effective regulation of such centres in the interests of the students.

In order to provide support to the students without depending on the coaching system, this Ministry has started the IIT-PAL initiative under which difficult concepts of class 11 and 12 are taught by the professors from IITs. All these lessons would be transmitted through the DTH channels free of cost to all students.
